

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF March 2025

| SR. COURT NO. | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE REGISTRATION | OF PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF ELECTRONIC SERVICE OF PROCESS | |
|---------------|--|------------|---------------------------------|----------|-------------------|---------------------------------------|---|----------------------------|-------------------|---------------------------------------|------------|
| 1 | SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01 | CENTRAL | NIL | | | | | | | | |
| 2 | SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02 | CENTRAL | NIL | | | | | | | | |
| 3 | SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI | CENTRAL | NIL | | | | | | | | |
| 4 | MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04 | CENTRAL | NIL | | | | | | | | |
| 5 | SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05 | CENTRAL | NIL | | | | | | | | |
| 6 | SH. NIKHIL CHOPRA, DJ COMM 06 TIS HAZRI COURT CENTRAL DELHI | CENTRAL | NIL | | | | | | | | |
| 7 | SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07 | CENTRAL | NIL | | | | | | | | |
| 8 | SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | NIL | | | | | | | | |
| 9 | SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09 | CENTRAL | 309 THIRD FLOOR EXTENSION BLOCK | CS | CS/COMM./246/2025 | 03-03-2025 | Genuine Wears Vs Fashion Point | Shashank Sushil Mangal(P), | 9999031928 | office@shashankmangalco.in | 28.03.2025 |
| | | | 309 THIRD FLOOR EXTENSION BLOCK | CS | CS/COMM./311/2025 | 19-03-2025 | NIIR PROJECT CONSULTANCY SERVICES Vs SANDEEP KUMAR BANSLA | Dhruva Bhagat(P), | 9910599996 | B_LEGAL@OUTLOOK.COM | 26.03.2025 |

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|---------------|---|----------------------------------|-------------------------------|----------------------------|-------------------|--|------------------------|-------------------------------|------------------------------------|
| | | 309 THIRD FLOOR EXTENTI ON BLOCK | CS | CS/COMM./305/2024 | 18-03-2025 | M/s Super Bikes World Vs Kumar Nishant | 9818489589 | Office@raji ndersingh.co.in | 24.03.2025 |
| | | 309 THIRD FLOOR EXTENTI ON BLOCK | CS | CS/COMM./216/2025 | 20-02-2025 | CANARA BANK Vs SH NARESH GUPTA | 9.87E+009 | sanjiv.pand ey20 10@gmail.com | 21.03.2025 |
| 10 | SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | 307 Civil | Execution (Comm.)/428/2024 | 27-09-2024 | Rajasthan Marbles Vs R K Metal Engg Works | 9811024249 | tyagi_rajesh@hotmail.com | 28-03-2025 |
| | | | 307 Civil | Execution (Comm.)/387/2024 | 10-09-2024 | Ezyload Networks Pvt Ltd Vs Joginder Mawar | 9958225381 | advocatebinaypatra@gmail.com | 12-03-2025 |
| | | | 307 Civil | CS (COMM)/1232/2024 | 11-11-2024 | M/S PRINCEM ORNAMENTS PVT LTD Vs M/S BELIRAM TARACHAND JAIN JEWELLERS PVT LTD | 9810476769 | gupta.varun1@gmail.com | 10-03-2025 |
| 11 | SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | COURT ROOM 310 CS (COMM) | CS (COMM)/435/2024 | 05-04-2024 | M/s Umesh Yarn Agencies Vs M/s Meenakshi Creation | 9560183341 | associate@ayassociates.in | 10.03.2025 |
| | | | COURT ROOM 310 CS (COMM) | CS (COMM)/1402/2024 | 09-12-2024 | HERO MOTOCORP LIMITED Vs MAALJWALA ENTERPRISES through its proprietor Sandeep Mordhiya | 9999757185 | ip.kunalkhanna@gmail.com | 10.03.2025 |
| | | | COURT ROOM 310 CS (COMM) | CS (COMM)/174/2025 | 10-02-2025 | STATE BANK OF INDIA Vs BEENA | 7011848842 | Singhamito071@gmail.com | 10.03.2025 |
| | | | COURT ROOM 310 OMP (1) (COMM) | OMP (COMM.)/53/2025 | 18-01-2025 | FATA CAPITAL LTD Vs MRINTYUNJAI DEEP SINGH | 9811452022 | Anish_bhola17@yahoo.com | 10.03.2025 |
| | | | COURT ROOM 310 CS (COMM) | CS (COMM)/196/2025 | 14-02-2025 | BANK OF BARODA Vs NAGINA AGGARWAL | 8447833470 | Advocate.134@gmail.com | 24.03.2025 |

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| 15 | MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | WEST | NIL | | | | | | | |
| 16 | SH. DIG VLJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03 | WEST | 209 | CS COMM | 88/2025 | 01-02-2025 | Parveen kumar Kansal Vs Ashok Gambhir | VIPIN DILAWAR I 8447465059 | VAIBHAVI 2897@GMAIL.COM | 11-03-2025 |
| | | | 209 | OMP I COMM | 90/2025 | 01-02-2025 | Yes Bank Ltd Vs RAM CRANE SERVICE | ANJU SHARMA 9312203957 | VIPINDILAWARI83@GMAIL.COM | 21-03-2025 |
| 17 | SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | COMMERCIAL | CS(COMM) 89/2025 | 01-02-2025 | DEEPA TUTEJA Vs PAWAN DUBEY & ORS. | VAIBHAV JAIN 84465059 | NOT MENTIONED | 16-03-2025 | |
| 18 | SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | NIL | | | | | | | |
| 19 | SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | NIL | | | | | | | |
| 20 | SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01 | NEW DELHI | NIL | | | | | | | |
| 21 | SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT) | NEW DELHI | 25 | CS (COMM.) | 559 / 2023 | 18.10.2023 | SOLOMON CAPITAL VS. BIKON WATER | MANISH DIWAN 9811898418 | 10.03.2025 | |
| | | | | CS (COMM.) | 488 / 2023 | 01.10.2024 | MOHAN TRADING PVT. LTD. VS. VENUS TRADERS | MR. RAM KAMAL JERETH 9810245874 | 11.03.2025 | |
| | | | | OMP (I) (COMM.) | 07/2025 | 15.01.2025 | HERO FINCORP LTD. VS. COSMOS FACILITES | MR. MAYANK MAHAJAN 2435324459 | 20.03.2025 | |

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| | | | CS (COMM.) | 45/2025 | 22.01.2025 | PUNJAB NATIONAL BANK Vs NEETUS SINGH | MR. SABHYA JAIN | 9717610124 | 26.03.2025 | | |
| | | | CS (COMM.) | 252/2025 | 13.03.2025 | BANK OF INDIA MOHD MINHAJ | VS.MS. WANDANA | 9811215181 | 27.03.2025 | | |
| 22 | SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03 | NEW DELHI | 24 | SUIT RECOVERY FORCS (COMM)/70/2025 | 31/01/25 | MANJU MEHTA VS M/s KYREEN BRANDS HOLDINGS PVT. LTD. | PUNEET SAINI | 9654222460 | 45720 | | |
| | | | SUIT RECOVERY FORCS (COMM)/113/2025 | 15/02/25 | STATE BANK OF INDIA VS VIRENDRA SINGH | SHIV TYAGI | NOT AVAILABLE | 45722 | | | |
| | | | SUIT RECOVERY FORCS (COMM)/143/2025 | 28/02/25 | SUHAS CHAND GUPTA VS RAGHVENDRA NAIK | TARUN AGGARWAL | 9810372045 | 45733 | | | |
| | | | SUIT RECOVERY FORCS (COMM)/176/2025 | 05/03/25 | IQBAL MALHOTRA CHAND NANDO'S KARNATAKA RESTAURANTS PVT. LTD. | PREETI SAGARWA | 9818660240 | 45735 | | | |
| | | | SUIT RECOVERY FORCS (COMM)/175/2025 | 05/03/25 | RADHA KISHAN AND SONS PVT. LTD AND HORS VS ASIAN HOTELS NORTH LIMITED | AMRITESH | 8076448483 | 45736 | | | |
| 23 | MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT) | SOUTH | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | 1747/2025 | 21.02.2025 | KOTAK MAHINDRA BANK LTD VS RBL PILETECH INFRA | RAJESH JANGRA (P), | 9958726491 | delhi.jangraadvocate@gmail.com | 11.03.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | 1748/2025 | 21.02.2025 | KOTAK MAHINDRA BANK LTD VS MURSLEEN K | RAJESH JANGRA (P), | 9958726491 | delhi.jangraadvocate@gmail.com | 11.03.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | 21107/2025 | 07.03.2025 | AXIS BANK LTD VS AKSHAY SAXENA | MAYANK MAHAJAN (P), | 9873347330 | mayank_mahajan05@yahoo.com | 17.03.2025 |

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| | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | 1813/2025 | 25.02.2025 | AXIS BANK LTD VS ARVIND KUMAR | SANJEEV PATHAK(P), | 8285002845 | manjul.sood@srscslegall.com | 17.03.2025 |
| | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | 2099/2025 | 07.03.2025 | AXIS BANK LTD VS SHAHNAWAZ CHAUHAN | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 10.03.2025 |
| | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | 1658/2025 | 07.03.2025 | KOTAK MAHINDRA BANK LTD VS MOHAMMAD IRFAN | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 11.03.2025 |
| | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | 1969/2025 | 01.03.2025 | AXIS BANK LTD VS MAYUR TRAVELS | SANJEEV PATHAK(P), | 8285002845 | manjul.sood@srscslegall.com | 12.03.2025 |
| | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | 2000/2025 | 04.03.2025 | AXIS BANK LTD VS KANHAIYA LAL | SANJEEV PATHAK(P), | 8285002845 | manjul.sood@srscslegall.com | 18.03.2025 |
| | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | 1656/2025 | 19.02.2025 | KOTAK MAHINDRA BANK LTD VS CHHOTU | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 12.03.2025 |
| | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | 1657/2025 | 19.02.2025 | KOTAK MAHINDRA BANK LTD VS SM TRANSPORT | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 12.03.2025 |
| 24 | MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH | 6, New Court Block-I | Commercial CS (COMM)/57/2025 | 17.01.2025 | Punjab National Bank Vs Raj Kumar | Mukesh pushpam | 8285926521 | pushpammukesh@gmail.com | 04.03.2025 |
| | | 6, New Court Block-I | Commercial CS (COMM)/51/2024 | 08.11.2024 | Punjab National Bank Vs Bhawna Walia | Saravjeet Yadav | 9711785812 | saravjeetyadav08@yahoo.com | 17.03.2025 | |
| | | 6, New Court Block-I | Commercial OMP (COMM)/9/2025 | 18/03/2025 | AIDA FOODS PVT LTD Vs M/s Ambience Commercial Developers Pvt Ltd | Ravinder Singh(P), | 9811614545 | e215.rsa@gmail.com | 21.03.2025 | |

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| | | 6, New Court Block-I | Commercial | CS (COMM)/86/2025 | 14/02/2025 | M/S AAR PEE DEEPAK APARTMENT PVT LTD Vs DIPANKAR BASU KUMAR MAURYA(P), | 999410070 | MANN.GO DARA1@GMAIL.COM | 24.03.2025 | |
| | | 6, New Court Block-I | Commercial | CS (COMM)/425/2024 | 05.09.2024 | Aman Travels Ltd Vs Vikrant Travel International Treehudda | 9990969164 | adv.vikrant hudda@gmail.com05.09.2024 | 25.03.2025 | |
| | | 6, New Court Block-I | Commercial | CS (COMM)/132/2025 | 17/03/2025 | Bulgari SpA Vs Girish Kumar Jain Proprietor of SM Jewellers | 9650682928 | rishi@unitedandunited.com | 27.03.2025 | |
| | | 6, New Court Block-I | Commercial | CS (COMM)/139/2025 | 20/03/2025 | 360 ONE WAM Limited Vs 360 One Solutions | Abhineet Kalia(P), 1126920500 | labhay@amsshradul.com | 27.03.2025 | |
| | | 6, New Court Block-I | Commercial | CS (COMM)/82/2025 | 13/02/2025 | DEEPAK ARORA Vs INDUS TOWERS LIMITED | VIVEK SHEEL(P), 9555909380 | LC2ASSOCIATESLAW@GMAIL.COM | 27.03.2025 | |
| 25 | SH. SANDEEP YADAV | SOUTH | NIL | | | | | | | |
| 26 | SH. SANJEEV KUMAR SINGH COMMERCIAL COURT. | SOUTH | 29, New Court Block-II | Commercial | CS (COMM)/101/2025 | 25/02/2025 | NETCOM IMPO EXPORT PVT LTD THROUGH ITS DIRECTOR Vs PRADEEP KUMAR PANDEY PROPRIETOR OF HIMALAYA INTERNATIONAL | vinod khanna(P), 9953455478 | khanna_asso@yahoo.co.in | 05.03.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (COMM)/1143/2025 | 10/03/2025 | AXIS BANK LTD Vs KEVLA SHANKAR | MAYANK MAHAJAN(P), 9873347330 | mayank_mahajan05@yahoo.com | 05.03.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (COMM)/1280/2025 | 10/02/2025 | AXIS BANK LTD Vs VIPIN | Dharam Dev(P), 9810072439 | hladevlawaassociates@gmail.com | 05.03.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (COMM)/1290/2025 | 10/02/2025 | AXIS BANK LTD Vs SUNIL | Dharam Dev(P), 9810072439 | hladevlawaassociates@gmail.com | 05.03.2025 |

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| | | 29, New Court Block-II | Commercial | OMP (COMM)/1141/2025 | 103/02/2025 | AXIS BANK LTD Vs VIKAS SINGH | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 05.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1140/2025 | 103/02/2025 | AXIS BANK LTD Vs SHUBHAM TRIPATHI | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 05.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1142/2025 | 103/02/2025 | AXIS BANK LTD Vs MUNIYA | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 05.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1138/2025 | 103/02/2025 | AXIS BANK LTD Vs PANKAJ KUMAR SINGH | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 05.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1293/2025 | 110/02/2025 | AXIS BANK LTD Vs FURKAN | SANJEEV PATHAK(P), | 9717028845 | litigation@srscslegal.com | 05.03.2025 |
| | | 29, New Court Block-II | Commercial | CS (COMM)/296/2024 | 01/07/2024 | State Bank Of India Vs Vimla Devi | KAMLESH KUMAR SINGH(P), | 9810343732 | ksingh1123@rediffmail.com | 05.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/6/2025 | 12/02/2025 | DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPORATION LTD Vs M/S KRISHNA CONSTRUCTIONS CO | ANISHA UPADHYAY | 8800625111, 9650310194 | anishau@gmail.com | 06.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1136/2025 | 103/02/2025 | AXIS BANK LTD Vs JAGDISH SARAN | SANJEEV PATHAK(P), | 9717028845 | litigation@srscslegal.com | 06.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1273/2025 | 110/02/2025 | AXIS BANK LTD Vs SUDHIR GUPTA | Shobha Gupta(P), | 9811192158 | srshobhagupta@gmail.com | 06.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1139/2025 | 103/02/2025 | AXIS BANK LTD Vs BALMUKUND GUPTA | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 06.03.2025 |

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| | | 29, New Court Block-II | Commercial | OMP (COMM)/1277/2025 | 11/02/2025 | AXIS BANK PVT LTD Vs RUQUAYYA SIDDIQUI | Shobha Gupta(P), | 9811192158 | srshobhagupta@gmail.com | 06.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/657/2025 | 11/01/2025 | AXIS BANK LTD Vs EXPRESS SERVICES | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 06.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1262/2025 | 11/07/2025 | AXIS BANK LTD Vs NAR SINGH | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 06.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1135/2025 | 11/03/02/2025 | AXIS BANK LTD Vs PARVEEN KUMAR PAL | SANJEEV PATHAK(P), | 9717028845 | litigation@srslegal.com | 06.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1137/2025 | 11/03/02/2025 | AXIS BANK LTD Vs PRADEEP KUMAR | SANJEEV PATHAK(P), | 9717028845 | litigation@srslegal.com | 06.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1134/2025 | 11/03/02/2025 | AXIS BANK LTD Vs PUSHPENDERA KUMAR | SANJEEV PATHAK(P), | 9717028845 | litigation@srslegal.com | 06.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1071/2025 | 11/31/01/2025 | AXIS BANK LTD Vs ANKIT KUMAR | SANJEEV PATHAK(P), | 9717028845 | litigation@srslegal.com | 06.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/859/2025 | 11/25/01/2025 | YES BANK LTD Vs HARDIK | ANANJAY SINGH(P), | 70303 78800 | ASAPLEGALANDADVOCATES@GMAIL.COM | 06.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1177/2025 | 11/04/02/2025 | KOTAK MAHINDRA BANK Vs DINESH YADAV | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 06.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1283/2025 | 11/10/02/2025 | KOTAK MAHINDRA BANK Vs KANWAR PAL SINGH | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 06.03.2025 |

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| | | 29, New Court Block-II | Commercial | CS (COMM)/4/2025 | 04/01/2025 | orchidex line private limited Vs HARRISON INDUSTRIES | SUDHIR CHAND SRIVASTAVA(P), | 9818400261, 9312249796 | SUMITKUMARLAWYER@GMAIL.COM | 06.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1485/2025 | 14/02/2025 | Axis Bank Ltd Vs NTC SUPPLY CHAIN SOLUTIONS PVT LTD | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 17.03.2025 |
| | | 29, New Court Block-II | Commercial | CS (COMM)/528/2024 | 20/11/2024 | PUNEET CHITRA Vs Harsha Vardhan Reddy | ROHIT AGRAWAL(P), | 9899886971 | info@jkgalawchambers.com | 17.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1523/2025 | 14/02/2025 | YES BANK LTD Vs NAVEEN KUMAR | ANANJAY SINGH(P), | 7030378800 | ASAPLEGALANDADVOCATES@GMAIL.COM | 17.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1522/2025 | 14/02/2025 | YES BANK LTD Vs GOURAV GUPTA | ANANJAY SINGH(P), | 7030378800 | ASAPLEGALANDADVOCATES@GMAIL.COM | 17.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1114/2025 | 11/02/2025 | YES BANK LTD Vs RUCHI DEDHA | ANANJAY SINGH(P), | 7030378800 | ASAPLEGALANDADVOCATES@GMAIL.COM | 17.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1449/2025 | 13/02/2025 | Cnh Industrial Capital India Pvt Ltd Vs VIBGYOR TRADE | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 17.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1482/2025 | 14/02/2025 | Axis Bank Ltd Vs AISHWARYA VERMA | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 17.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1484/2025 | 14/02/2025 | Axis Bank Ltd Vs NAVEEN SRIVASTAVA | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 17.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1486/2025 | 14/02/2025 | Axis Bank Ltd Vs SHASHI | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 17.03.2025 |

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|---------------|----------|------------------------|------------|----------------------|-------------------|--|------------------------|--------------------|------------------------------------|------------|
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1483/2025 | 14/02/2025 | Axis Bank Ltd Vs NTC SUPPLY CHAIN SOLUTIONS PVT LTD | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajano5@yahoo.com | 17.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1488/2025 | 14/02/2025 | Axis Bank Ltd Vs ROBIN KUMAR | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajano5@yahoo.com | 17.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1669/2025 | 19/02/2025 | AXIS BANK LTD Vs VAKEEL | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajano5@yahoo.com | 21.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1670/2025 | 19/02/2025 | AXIS BANK LTD Vs ASHOK KUMAR CHADHA | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajano5@yahoo.com | 21.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1671/2025 | 19/02/2025 | AXIS BANK LTD Vs MOHAMMAD ASHRAF GANIE | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajano5@yahoo.com | 21.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1672/2025 | 19/02/2025 | AXIS BANK LTD Vs IMRAN | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajano5@yahoo.com | 21.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1180/2025 | 04/02/2025 | KOTAK MAHINDRA BANK Vs RPN CONSTRUCTIONS AND TRADING | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajano5@yahoo.com | 21.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1666/2025 | 19/02/2025 | KOTAK MAHINDRA BANK Vs SANJAY YADAV | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajano5@yahoo.com | 21.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1554/2025 | 15/02/2025 | IDFC FIRST BANK LTD Vs GAGAN DEEP | SANJEEV PATHAK(P), | 9717028845 | litigation@srslegal.com | 21.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1555/2025 | 15/02/2025 | IDFC FIRST BANK LTD Vs DIMPLE ARORA | SANJEEV PATHAK(P), | 9717028845 | litigation@srslegal.com | 21.03.2025 |

| SR. COURT NO. | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE REGISTRATION | OPPETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF ELECTRONIC SERVICE OF PROCESS |
|---------------|----------|------------------------|------------|----------------------|-------------------|--|----------------------|--------------------------|------------------------------------|---------------------------------------|
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1552/2025 | 15/02/2025 | IDFC FIRST BANK LTD Vs MUKUL NARANG | SANJEEV PATHAK(P), | 9717028845 | litigation@srcslegal.com | 21.03.2025 |
| | | 29, New Court Block-II | Commercial | CS (COMM)/87/2025 | 17/02/2025 | BANK OF BARODA Vs M/S RAJ COLLECTION AND ANR | Biswajit Patra(P), | 9910193233 | bk.patra@gmail.com | 21.03.2025 |
| | | 29, New Court Block-II | Commercial | CS (COMM)/88/2025 | 17/02/2025 | BANK OF BARODA Vs M/S AGGARWAL COLLECTION AND ANR | Biswajit Patra(P), | 9910193233 | bk.patra@gmail.com | 21.03.2025 |
| | | 29, New Court Block-II | Commercial | CS (COMM)/116/2025 | 07/03/2025 | STATE BANK OF INDIA Vs RAVINDER | SHALINI UPADHYAY(P), | 9899408618 | shaliniupadhyay.advocate@gmail.com | 21.03.2025 |
| | | 29, New Court Block-II | Commercial | CS (COMM)/425/2023 | 13/07/2023 | SWAMI VIDYANAND Vs YOGA ALLIANCE INTERNATIONAL YSK | Naseem Naseem(P) | 9911373783 | info@markshield.in | 25.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1621/2025 | 17/02/2025 | AXIS BANK LTD Vs RAJESH KUMAR SINGH | Dharamdev Singh(P), | 9810072439 | hladevlawassociates@gmail.com | 25.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1641/2025 | 18/02/2025 | AXIS BANK LTD Vs NEELU KHURANA | AVINASH KUMAR | 9811182985, 011-41513189 | avinash.advocate@gmail.com | 25.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1642/2025 | 18/02/2025 | AXIS BANK LTD Vs ANIS QORAISHI | AVINASH KUMAR | 9811182985, 011-41513189 | avinash.advocate@gmail.com | 25.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1749/2025 | 21/02/2025 | KOTAK MAHINDRA PRIME LIMITED Vs RANJIT SINGH | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 25.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1751/2025 | 21/02/2025 | KOTAK MAHINDRA PRIME LIMITED Vs DINESH KANNAUJIA | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 25.03.2025 |

| SR. COURT NO. | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE REGISTRATION | OPPETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE ELECTRONIC SERVICE OF PROCESS |
|---------------|----------|------------------------|------------|----------------------|-------------------|---|--------------------|------------------------|----------------------------|------------------------------------|
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1750/2025 | (1)21/02/2025 | KOTAK MAHINDRA PRIME LIMITED Vs SONU M | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 25.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1777/2025 | (1)22/02/2025 | KOTAK MAHINDRA PRIME LIMITED Vs ANIL KUMAR | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 25.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1905/2025 | (1)28/02/2025 | AXIS BANK LTD Vs K YADAV CARGO | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 25.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1902/2025 | (1)28/02/2025 | AXIS BANK LTD Vs PARA STRUCTURE | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 27.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1903/2025 | (1)28/02/2025 | AXIS BANK LTD Vs JAIBAJRANG BALITRANSPORT COMPANY | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 27.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/2164/2025 | (1)11/03/2025 | AXIS BANK LTD Vs ANOOP KUMAR SINGH | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 27.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1490/2025 | (1)14/02/2025 | AXIS BANK LTD Vs JAGDISH | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 27.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1489/2025 | (1)14/02/2025 | AXIS BANK LTD Vs RAJESH KUMAR | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 27.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1491/2025 | (1)14/02/2025 | AXIS BANK LTD Vs SANJAY | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 27.03.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1498/2025 | (1)14/02/2025 | AXIS BANK LTD Vs PRABHAT SINGH CHAUHAN | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 27.03.2025 |

| SR. COURT NO. | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE REGISTRATION | OPPETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCA TE EMAIL ID | DATE OF ELECTRONIC SERVICE OF PROCESS | |
|---------------|---|------------------------|------------------------|----------------------|--------------------|---|--|------------------------|------------------------------------|---------------------------------------|------------|
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1448/2025 | 13/02/2025 | AXIS BANK LTD Vs SATBIR SINGH | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 27.03.2025 | |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/1519/2025 | 14/02/2025 | AXIS BANK LTD Vs KIRTI SINGH | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 27.03.2025 | |
| | | 29, New Court Block-II | Commercial | CS (COMM)/446/2022 | 01/08/2022 | USHA VARIA VS RUPINDER KAUR & ORS. | SWATI @CHANANA | 7838393940 | swati@zealattorneys.com | 27.03.2025 | |
| | | 29, New Court Block-II | Commercial | CS (COMM)/122/2025 | 11/03/2025 | IFFCO-MC CROP SCIENCE PRIVATE LIMITED Vs NEW PREMJEE FERTILIZER | Shubham Saigal(P), | 9407223688 | shubhamsaigal@pinnaclaw.in | 27.03.2025 | |
| | | 29, New Court Block-II | Commercial | CS (COMM)/464/2024 | 01/10/2024 | WD MANUFACTURING COMPANY VS KAUSAR ALI HUSSAIN KAPADIA & ORS. | 40 SUDARSHAN KUMAR BANSAL | 9810132015 | unitedip@unitedworld.co.in | 29.03.2025 | |
| 27 | SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH | 40, New Court Block-II | Commercial | CS (COMM)/108/2025 | 03/03/2025 | M/S BHARAT RAM RAJ KUMAR CO Vs M/S O C SWEATEERS LLP AND ORS | SANJAY GOEL(P), | 9810554030 | san_goel.adv@yahoo.co.in | 20/03/2025 |
| | | 40, New Court Block-II | Commercial | CS (COMM)/110/2025 | 04/03/2025 | Prabnnoor Chadha Vs Shop Brand Pvt | Singh Dheeraj Kumar Nayal(P), | 981055260 | kndheeraj2003@yahoo.co.in | 19/03/2025 | |
| | | 40, New Court Block-II | Commercial | CS (COMM)/117/2025 | 07/03/2025 | State Bank of India Vs Vinod | SHALINI UPADHYA Y(P), | 9899408618 | shaliniupadhyay.advocate@gmail.com | 20/03/2025 | |
| | | 40, New Court Block-II | Commercial | CS (COMM)/119/2025 | 07/03/2025 | INDRAPRASTHA MEDICAL CORPORATION LTD Vs Prince Singhal | Gaurav Barathi(P), | 9810526981 | gbharathi@glalaw.com | 21/03/2025 | |
| | | 40, New Court Block-II | Commercial | CS (COMM)/133/2025 | 18/03/2025 | UNION BANK OF INDIA Vs DHARMINDER KUMAR | OF Jitendra Garg(P), | 9810197621 | jitenderagaadv@gmail.com | 25/03/2025 | |

| SR. COURT NO. | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE REGISTRATION | OPPETITIONER NAME VSADVOCAT RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF ELECTRONIC SERVICE OF PROCESS | |
|---------------|----------------------------------|------------------------|------------|--------------------|-------------------|---|---------------------------|------------------------|--------------------------------|---------------------------------------|------------|
| | | 40. New Court Block-II | Commercial | CS (COMM)/135/2025 | 18/03/2025 | Shakir Vs FRUIT FULL BUILDCON P LTD | ANKUR SINGHAL(P), | 9811126091 | ankursingaladavocate@gmail.com | | |
| 28 | SH. LAL SINGH, DISTRICT JUDGE | SOUTH-EAST | NIL | | | | | | | | |
| 29 | MS. NEELAM SINGH, DISSTRIC JUDGE | SOUTH-EAST | 14 | Commercial Suit | CS/COMM/190/2025 | 107.03.2025 | M/S I M VS. IPRITA MONDAL | MAHESH KR. MIGLANI | NA | NA | 19.03.2025 |
| 30 | SH. AJAY KUMAR JAIN | SOUTH-EAST | NIL | | | | | | | | |

| SR. NO. | COURT NO. | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF ELECTRONIC SERVICE OF PROCESS |
|---------|-----------------------|------------|------------|----------------------------------|------------------------------------|----------------------|--|-------------------------|------------------------|-------------------------------|---------------------------------------|
| 31 | MS. ANU GROVER BALIGA | SOUTH-EAST | 21 | Arbitration and conciliation act | OMP (COMM.)/26/2025 | 06-03-2025 | Energy Efficiency Services Ltd Vs Merrygold Enterprises (P), | Bharath Gangadharan(P), | 9810436518 | sparklegalsolutions@gmail.com | - |
| | | | | Commercial suit | CS (COMM)/207/2025 | 12-03-2025 | R K PRINTERS Vs M/s ROLIA TISSUES PVT LTD | M/s Swinit Gupta(P), | 9582908504 | SHOURYA GUPTAADV@GMAIL.COM | - |
| | | | | Execution petition | EXECUTION (COMM.)/102/2025 | 18-03-2025 | M/S KAPOOR IMAGING PVT LTD Vs SHRI PRAVEEN KUMAR | Rajendra Yadav(P), | 9312046733 | yadvavrazen@gmail.com | - |
| | | | | Commercial suit | CS (COMM)/217/2025 | 18-03-2025 | Naresh Kumar Bhardwaj Vs Satish Kumar | Rajendra Yadav(P), | 9810349698 | mmadvocates@gmail.com | - |
| | | | | Execution petition | Ex.COMM Award by Arb. Comm./4/2025 | 19-03-2025 | M/S BIFCO LEASING AND FINANCE PVT LTD Vs M/S Tinku Choudhary General Store AND ORS | Anoop Kumar Pandey(P), | 9560815888 | sanjuadvip@gmail.com | - |
| | | | | Commercial suit | CS (COMM)/220/2025 | 19-03-2025 | Ms. Mahima Khanna Proprietor of Design Aesthetic Vs Mr. Harpreet Marwah | NAMAN ISSRANI(P), | 9711330006 | advnamanissrani@gmail.com | - |
| | | | | Commercial suit | CS (COMM)/221/2025 | 19-03-2025 | MS. SUGANDHA KUMARI Vs M/S TBUBY NATURE PVT LTD | Rajendra Yadav(P), | 9312046733 | yadvavrazen@gmail.com | - |
| | | | | Arbitration and conciliation act | OMP (COMM.)/31/2025 | 24-03-2025 | J N International School Vs M/s SAFARI DIGITAL EDUCATION INITIATIVES PVT LTD. | ROHIT GAUTAM(P), | 8860637476 | kdlawfirm@gmail.com | - |
| | | | | Execution petition | EXECUTION (COMM.)/106/2025 | 24-03-2025 | CAPT. PAWANJIT SINGH AHLUWALIA Vs TARANDEEP SINGH BAJAJ | MANOJ KUMAR SINGH(P), | 9818203373 | SASLADV@YAHOO.COM | - |
| | | | | Commercial suit | CS (COMM)/235/2025 | 24-03-2025 | M/S APPLIED ELECTRO MAGNETICS PVT LTD Vs PUNJAB NATIONAL BANK | manish KAUSHIK(P) | 9818218885 | manishkaushik.law@gmail.com | - |

| SR. COURT NO. | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE REGISTRATION | OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E | ADVOCATE MOBILE NUMBER | ADVOCA TE EMAIL ID | DATE OF ELECTRONIC SERVICE OF PROCESS | | |
|---------------|--|------------|--------------------|----------------------------|-------------------|--|---------------------------------------|-------------------------------|---------------------------------------|----------------------------|------------|
| | | | Commercial suit | CS (COMM)/243/2025 | 26-03-2025 | KAILASH KUMAR JHA Vs NUTECH CONTRACTS PVT LTD. | Sidharth Joshi(P), 9818509714 | sidharth@sidharthjoshi.com | -- | | |
| | | | Execution petition | EXECUTION (COMM.)/119/2025 | 27-03-2025 | PUNJAB NATIONAL BANK Vs NANDLAL ELECTRICALS | Sheepali Patial(P), 717387978 | ADVSHIIPALI@GMAIL.COM | -- | | |
| | | | Commercial suit | CS (COMM)/249/2025 | 27-03-2025 | ISHAAN RESEARCH LABORATORIES PRIVATE LIMITED Vs Gaurav Arora | SHIVENDRA PRATAP SINGH(P), 9953394364 | shivendra@theacmec.com | -- | | |
| | | | Commercial suit | CS (COMM)/259/2025 | 27-03-2025 | INDIA GLYCOLIMITED Vs ZEONK BIOTECH PRIVATE LIMITED | ABHISHEK SINGH(P), 9899809187 | GAUTAM@MIMANSALAW.IN | -- | | |
| | | | Commercial suit | CS (COMM)/251/2025 | 27-03-2025 | CANARA BANK SUMPI LAHA Vs CHITRA MALHOTRA(P), | 9212888057 | chitramalhotralegal@gmail.com | -- | | |
| | | | Execution petition | EXECUTION (COMM.)/129/2025 | 28-03-2025 | CEAT LIMITED COUNTRY LOGISTICS PVT LTD Vs NIKHIL ANAND(P) | 9868001254 | ARVINDKUMAR2003@GMAIL.COM | -- | | |
| | | | Commercial suit | CS (COMM)/259/2025 | 28-03-2025 | Dayanand Rajpal Vs Rajiv Rajpal | VIDIT GUPTA(P), 9910995511 | 445defcol@gmail.com | -- | | |
| 32 | SH. BHUPESH KUMAR | SOUTH-EAST | | | | | | | | | |
| 33 | MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH-EAST | | | | | | | | | |
| 34 | MS. NIRJA BHATIA, DJ, DIGITAL 07, SOUTH EAST DISTRICT, | SOUTH-EAST | 30 | Misc DJ | 165/2025 | 07.02.2025 | Hari Singh Vs M/S Dynamic Aura LLP | Bharat Gupta | 45640851 | registrauxiliary@gmail.com | 12.03.2025 |

| SR. NO. | COURT NO. | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF ELECTRONIC SERVICE OF PROCESS |
|---------|-----------|----------|------------|------------|-----------|----------------------|--|-------------------|------------------------|-------------------------------|---------------------------------------|
| | | | | CS (comm) | 80/2025 | 27.01.2025 | Trimaster Pvt Ltd Vs Punjab National Bank | Manoj Kumar | 999936580 | liticorpjurists@gmail.com | 28.03.2025 |
| | | | | Misc DJ | 421/2024 | 24.05.2024 | Meenu Sharma Vs Nine Caffeg@ Hospitality Service Pvt Ltd | Sh V Srivastava | 9891269053 | vs770449@gmail.com | 02.04.2025 |
| | | | | OMP (comm) | 22/2025 | 27.02.2025 | Angel One Ltd Vs Urmil Modi | Kartik Dey | 7982732837 | chamberskdey@gmail.com | 11.03.2025 |
| | | | | CS (comm) | 2939/2024 | 01.08.2024 | M/S Balaji Enterprise Vs M/S KVS Plast India Pvt. Ltd. | Utkarsh Sharma | 8860211682 | utkarshlegala196@gmail.com | 18.03.2025 |
| | | | | CS (comm) | 83/2025 | 28.01.2025 | Queen Distiller & Bottles (p) Ltd Vs Harish Chauhan | Vishal Thakur | 856047570 | pritesh2092@gmail.com | 08.04.2025 |
| | | | | CS (comm) | 3830/24 | 06.11.2024 | Furnish Me Decor Vs D. Konceptz | Mohd Irshad | 8826785667 | irshad.mohammed@gmail.com | 04.04.2025 |
| | | | | CS (comm) | 201/25 | 11.03.2025 | Bhushan Dealmark Vs Vijay Kumar Sahu | SS Wani | 8750618722 | sswaniassociates@gmail.com | 09.04.2025 |
| | | | | CS (comm) | 53/25 | 18.01.2025 | Boettcher India Aravali Printers | Vs Pankaj Agarwal | 9818123572 | advocatepankaj@rediffmail.com | 08.04.2025 |
| | | | | CS (comm) | 2939/2024 | 01.08.2024 | M/S Balaji Enterprise Vs M/S KVS Plast India Pvt. Ltd. | Utkarsh Sharma | 8860211682 | utkarshlegala196@gmail.com | 30.04.2025 |
| | | | | CS (comm) | 509/23 | 29.05.2023 | M/S Hindustan Plywood Vs M/S KEI Industries | Ravinder Singh | 9811614545 | 215.rsa@gmail.com | 14.04.2025 |

| SR. COURT NO. | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE REGISTRATION | OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E | ADVOCATE MOBILE NUMBER | ADVOCA TE EMAIL ID | DATE ELECTRONIC SERVICE OF PROCESS | |
|---------------|---|------------|-----------|-----------|-------------------|---|------------------------|--------------------|------------------------------------|------------|
| | | | CS (comm) | 99/25 | 01.02.2025 | M/S Manpower Group Vs OLX India | Parth Dixit | 9810690505 | parth@miansalaw.in | 03.04.2025 |
| | | | CS (comm) | 193/2025 | 10.03.2025 | Cargo People Logistics & Shipping Pvt. Ltd. Vs Mr. Satish Kumar | Sh J Arora | 9811765540 | isarora.58@gmail.com | 04.04.2025 |
| | | | CS (comm) | 213/2025 | 17.03.2025 | M/S Shiv Associates Vs M/S Millenium Infraengineers Pvt. Ltd. | Sh. Anil Gupta | 9811042999 | agearglawchambers.com | 19.04.2025 |
| | | | CS (comm) | 3857/2024 | 18.11.2024 | UCO Bank Vs Pushp Lata Srivastava | Sh I Chauhan | 9811008367 | ischauhanadv01@gmail.com | 02.04.2025 |
| | | | CS (comm) | 141/2025 | 17.02.2025 | Gaurav Jain Vs R & R Consulting & Anr. | Sh Rajendra Yadav | 9312046733 | yadvavrazen@gmail.com | 16.04.2025 |
| | | | CS (comm) | 3933/2024 | 11.12.2024 | State Bank of India Vs Aman | Dharmendra Singh | 8800784740 | shubhil673@gmail.com | 17.04.2025 |
| | | | CS (comm) | 3968/2024 | 21.12.2024 | Heemanshu Publications Vs Mother Teresa Enterprises | Naman Teresa Sabharwal | 9868547959 | chambersofgg@gmail.com | 30.04.2025 |
| | | | CS (comm) | 82/2025 | 29.01.2025 | Spenza Ceramics Vs Jugal Kishore | Ms Kanika Baweja | 9311691999 | iprearenesslaw.com | 09.04.2025 |
| 35 | SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH-EAST | | | | | | | | |

| SR. COURT NO. | JUDGE | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE REGISTRATION | OPPETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE ELECTRONIC SERVICE OF PROCESS |
|---------------|---|------------|------------------------------------|-----------------|-------------------|-------------------|---|----------------------|------------------------|---------------------------|------------------------------------|
| 36 | SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT) | EAST | | | | | | | | | |
| 37 | MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT) | EAST | 101 | CS COMM | 293/2024 | 01-10-2024 | SHIVA ASPHALTIC PRODUCTS PVT. LTD. V/S ACUMEN CONTRACTORS PVT. LTD. | PRAVEEN SINGHAL | 9711615956 | adv.karana.rora@gmail.com | 07-03-2025 |
| | | | 101 | CS COMM | 295/2024 | 01-10-2024 | SHIVA ASPHALTIC PRODUCTS PVT. LTD. V/S BRAVIOR INFRASTRUCTURE PVT. LTD. | PRAVEEN SINGHAL | 9711615956 | adv.karana.rora@gmail.com | 07-03-2025 |
| | | | 101 | CS COMM | 3/2025 | 07-01-2025 | EAST INDIA TRANSPORT AGENCY V/S SATNAM GLOBAL INFRAPROJECTS LTD. | SANJAY KUMAR | 9650410577 | sanjay@justitialaw.com | 12-03-2025 |
| | | | 101 | CS COMM | 53/2025 | 15-02-2025 | MOHIT GUPTA V/S M/S 24 SYSTEMS PVT. LTD. & ORS. | KUMAR ADITYA SWAROOP | 7760214223 | swaroop9710@gmail.com | 20-03-2025 |
| | | | 101 | OMP(I)(COMM) | 2/2025 | 29-01-2025 | RAJSHI FINANCIAL & INVESTMENT CO. PVT. LTD. V/S NAVEEN KUMAR | SHIKHA GARG | 9319615151 | office@samanyavalaw.com | 21-03-2025 |
| | | | 101 | CS COMM | 62/2025 | 27-02-2025 | MADAN LAL AVINASH V/S | AKSHAY KUMAR | 8802756524 | thelawoffice17@gmail.com | 22-03-2025 |
| | | | 101 | CS (COMM) | 79/2024 | 29-02-2024 | VEEPEE INTERNATIONAL PVT. LTD. V/S RAJKUMARI JAIN | K. K. IYAGI | 9810497887 | officialkktvagi@gmail.com | 24-03-2025 |
| 38 | SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT) | NORTH-EAST | NIL | | | | | | | | |
| 39 | SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT | SHAHDARA | 301, New Court Building, KKD/Delhi | CS (COMMERCIAL) | CS (COMM) 12/2025 | 07.01.2025 | Vikas Jain V/s Shakti Footwear | Ruchi Jain | 9811941190 | ruchi642@gmail.com | 12.03.2025 |

| SR. COURT NO. | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE REGISTRATION | OPPETITIONER NAME VSADVOCAT RESPONDENT NAME | ADVOCATE MOBILE NUMBER | ADVOCA TE EMAIL ID | DATE ELECTRONIC SERVICE OF PROCESS | |
|---------------|--|------------------------------------|------------------|-----------------------|-------------------|---|--------------------------------------|--------------------|------------------------------------|------------|
| | | 301, New Court Building, KKD/Delhi | CS (COMMERCIAL) | OMP(I) (COMM) 10/2024 | 14.11.2024 | Rajender Saxena V/s M/s Infrastructure & Projects Pvt. Ltd. | Madhvendra Vyoma Singh & S.K. Sharma | 9891179438 | singhsandcompany@gmail.com | 10.03.2025 |
| | | 301, New Court Building, KKD/Delhi | CS (COMMERCIAL) | CS (COMM) 540/2024 | 21.10.2024 | Yogesh Kumar V/s Amresh Kumar Kishori | Sidhant Didingra | 9650677902 | sidhantdhingraadvocate@gmail.com | 11.03.2025 |
| | | 301, New Court Building, KKD/Delhi | CS (COMMERCIAL) | CS (COMM) 537/2024 | 19.10.2024 | Sanshuti Pharmaceutical V/s Kapil Chawla | Karan Arora | 925603427 | karanarora104@gmail.com | 18.03.2025 |
| | | 301, New Court Building, KKD/Delhi | CS (COMMERCIAL) | CS (COMM) 383/2023 | 31.07.2023 | Mukesh Jain V/s Arora Enterprises | Aasheesh Sharma | 8383953944 | Jain.adityaraj@yahoo.com | 20.03.2025 |
| 40 | MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT) | SHAH DARAROOM NO 208 | COMMERCIAL CIVIL | CS COMM 99/2025 | 12-02-2025 | RAJESH MEHRA Vs RIHAN | NIKHIL TUTEJA | 8750875080 | advnikhil97@gmail.com | 01.03.2025 |
| | | ROOM NO 208 | COMMERCIAL CIVIL | CS COMM 132/2025 | 28-02-2025 | STATE BANK OF INDIA Vs Rakesh | Suchita Dixit | 8896932838 | agnihotrisuchita@gmail.com | 06.03.2025 |
| | | ROOM NO 208 | COMMERCIAL CIVIL | CS COMM 323/2024 | 01-06-2024 | Accuprobe Healthcare And Diagnostics Pvt Ltd Vs Apple Imaging | ARJUN KANOJIA | 9990091115 | advocatearjun63@gmail.com | 07.03.2025 |
| | | ROOM NO 208 | COMMERCIAL CIVIL | CS COMM 113/2025 | 22-02-2025 | CANARA BANK Vs PRASHANT GUPTA PROP ENTERPRISES | Sanjeev Chopra SKL | 9711142200 | chopra6791@gmail.com | 07.03.2025 |
| | | ROOM NO 208 | COMMERCIAL CIVIL | CS COMM 378/2024 | 09-07-2024 | Punjab National Bank Vs Komal | Sunav Rastogi | 7838389845 | sunavrustogi@gmail.com | 06.03.2025 |
| | | ROOM NO 208 | COMMERCIAL CIVIL | CS COMM 519/2023 | 13-10-2023 | ANWAR JAMAL Vs BINITA CREATION | Shaantanu Devansh | 9560083100 | advvaashipra20@gmail.com | 22.03.2025 |

| SR. COURT NO. | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE REGISTRATION | OPPETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE ELECTRONIC SERVICE OF PROCESS |
|---------------|--|------------------------------------|------------------|------------------|-------------------|---|-------------------|------------------------|-------------------------------|------------------------------------|
| | | ROOM NO 208 | COMMERCIAL CIVIL | CS COMM 46/2025 | 21-01-2025 | SHREE BANKEY BEHARI FABRICS PRIVATE LIMITED Vs RAJENDER KUMAR SAINI PROP SANEX GARMENT | Sehdev Rana | 9718565756 | fakesh.nautiyal21@gmail.com | 22.03.2025 |
| | | ROOM NO 208 | COMMERCIAL CIVIL | CS COMM 422/2024 | 05-08-2024 | Matrix Interiors and Consultants through its Proprietor Parul Jain Vs HITIAN Chacha Private Limited | Aarzu Khattar | 9718565756 | fakeshnoutiyal21@gmail.com | 26.03.2025 |
| | | ROOM NO 208 | COMMERCIAL CIVIL | CS COMM 622/2024 | 06-12-2024 | BAL KISHAN Vs VIKAS PAL | Jatin Sharma | 9718345050 | trinitylawfirm87@gmail.com | 27.03.2025 |
| | | ROOM NO 208 | COMMERCIAL CIVIL | CS COMM 139/2025 | 05-03-2025 | M/s Balaji Trading Vs M/s Sahil Cable Industry | Chirag Chaturvedi | 8285832757 | chembersoftarungarg@gmail.com | 27.03.2025 |
| | | ROOM NO 208 | COMMERCIAL CIVIL | CS COMM 281/2024 | 13-05-2024 | M/s Puneet Textiles Vs M/s A A Fashion | VIVEK PATHAK | 9910138852 | jainlexico@tunsel@gmail.com | 29.03.2025 |
| 41 | SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT | 303, New Court Building, KKD/Delhi | CS (COMMERCIAL) | CS (COMM) 01/25 | 03.01.2025 | M/S SHREE JALPURGE DI CUTTING DIE VS M/S ARV IMPORT EXPORT OPC PVT LTD | pinkisah | 8595136264 | advpinkisah2022@gmail.com | 29.03.2025 |
| | | 303, New Court Building, KKD/Delhi | CS (COMMERCIAL) | CS (COMM) 172/25 | 09.03.2025 | M/S DOBYDT PVT LTD VS FOLIFLEX CABLES INDIA PVT LTD | matwarrai | 9670617869 | aliyahaseel786@gmail.com | 25.03.2025 |
| | | 303, New Court Building, KKD/Delhi | CS (COMMERCIAL) | CS (COMM) 173/25 | 19.03.2025 | M/S PADMAVATI GARMENTS V/S M/S KAKA BAZAR PVT LTD | vishal | 9910703213 | kaushiksunder78@gmail.com | 24.03.2025 |
| | | 304, New Court Building, KKD/Delhi | CS (COMMERCIAL) | CS (COMM) 88/25 | 06.02.2025 | SANJAY JAIN VS RISHABH VIJ | sachin kumarjain | 9873586359 | sjainadvocate@gmail.com | 10.02.2025 |
| | | 305, New Court Building, KKD/Delhi | CS (COMMERCIAL) | CS (COMM) 8/25 | 08.02.2025 | REGAL PAINTS AND BRUSH PVT LTD V/S SUSHIL KURAGARWALA | akash | 9435554101 | ashishdangerr112@gmail.com | 10.02.2025 |

| SR. COURT NO. | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE OF REGISTRATION | OF PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF ELECTRONIC SERVICE OF PROCESS |
|---------------|---|------------|-----------|----------|----------------------|---------------------------------------|----------|------------------------|-------------------|---------------------------------------|
| 44 | SH.VINOD YADAV | NORTH-WEST | | | | | | | | |
| 45 | SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT | NORTH | | | | | | | | |
| 46 | SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL) | NORTH | | | | | | | | |
| 47 | SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL) | SOUTH WEST | | | | | | | | |
| 48 | MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT. | | | | | | | | | |
| 49 | SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03 | | | | | | | | | |
| 50 | SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04 | SOUTH WEST | | | | | | | | |
| TOTAL | | | | | 184 | | | | | |